

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1156
ANSWERED ON:28.07.2003
SURVEY ON CHILD LABOUR
ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL;SHYAMA SINGH

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have conducted any survey to ascertain the exact number of child labour in the country;
- (b) if so, the details thereof;
- (c) whether the survey conducted by voluntary organisations in this regard have been taken into account;
- (d) if so, the details thereof; and
- (e) the proposals of the Government to implement laws prohibiting employment of children in the country?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

- (a) to (d): Authentic information on child labour in the country is generated by the decennial census only. According to the 1991 census, the number of working children in India was 11.28 million. The figures of the 2001 census have not yet been published.
- (e): Employment of children below the age of 14 is prohibited in 13 Occupations and 57 Processes listed in the schedule to the Child Labour (Prohibition & Regulation) Act, 1986. The Central and State Governments are responsible for enforcement of the Child Labour (Prohibition & Regulation) Act, 1986 in their respective spheres. Employers found employing children in Occupations and Processes prohibited under the Act are prosecuted under the provisions of the Act.